

HIGH COURT OF CHHATTISGARH: BILASPUR

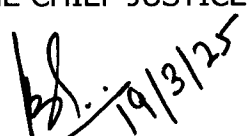
ORDER

No. 208 /Confdl./2025
II-2-90/2001 (Part-V)
I-8-6/2001(Pt.II)

Bilaspur, dated the 19th March, 2025

- (1) Shri Maneesh Kumar Thakur, Member of Higher Judicial Service and presently posted as Principal District & Sessions Judge, Bastar (Jagdalpur) is transferred and appointed as Registrar (Vigilance) in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date he assumes charge of his office.
- (2) Smt. Nidhi Sharma Tiwari, Member of Higher Judicial Service and presently posted as I District and Additional Sessions Judge, Raipur is transferred and appointed as Additional Registrar (D.E. & E.) in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date she assumes charge of her office.
- (3) Shri Vivek Kumar Verma, Member of Higher Judicial Service and presently posted as Additional Registrar (D.E. & E.) & I/c Registrar (Computerisation)-cum-CPC is hereby, appointed as Registrar (Computerisation)-cum-CPC in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date he assumes charge of his office.
- (4) Shri Sumit Kapoor, Member of Higher Judicial Service and presently posted as V District & Additional Sessions Judge, Sarguja (Ambikapur) is transferred and appointed as Additional Registrar (Judicial), in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date he assumes charge of his office.
- (5) Shri Om Prakash Jaiswal, Member of Higher Judicial Service and presently posted as VI District & Additional Sessions Judge, Bilaspur is transferred and appointed as Secretary, High Court Legal Services Committee, Bilaspur from the date he assumes charge of his office.
- (6) Ku. Astha Yadav, Member of Lower Judicial Service and presently posted as II Civil Judge Senior Division, Manendragarh is transferred and appointed as Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date she assumes charge of her office.
- (7) Shri Vivek Netam, Member of Lower Judicial Service and presently posted as IV Civil Judge Senior Division, Durg is transferred and appointed as Officer-on-Special Duty in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date he assumes charge of his office.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(K. VINOD KUJUR)
REGISTRAR GENERAL

{2}

Endt. No. 209 /Confdl./2025
II-2-90/2001 (Part-V)
I-8-6/2001(Pt.II)

Bilaspur, dated the 19th March, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21.

(1) Shri Maneesh Kumar Thakur, Principal District & Sessions Judge, Bastar (Jagdalpur)

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2025** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **by 01.04.2025** under intimation to this Registry.*

(2) Smt. Nidhi Sharma Tiwari, I District and Additional Sessions Judge, Raipur

(3) Shri Vivek Kumar Verma, Additional Registrar (D.E. & E.) & I/c Registrar (Computerisation)-cum-CPC, High Court of Chhattisgarh, Bilaspur

bl.
19/3/25.

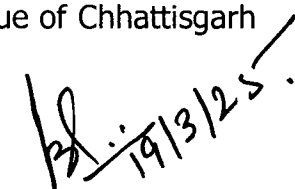
Contd... 3/-

{3}

- (4) Shri Sumit Kapoor, V District & Additional Sessions Judge, Sarguja (Ambikapur)
- (5) Shri Om Prakash Jaiswal, VI District & Additional Sessions Judge, Bilaspur
- (6) Ku. Astha Yadav, II Civil Judge Senior Division, Manendragarh
- (7) Shri Vivek Netam, IV Civil Judge Senior Division, Durg

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2024** and send his/her handing/taking over charge reports to this Registry.*

22. Principal District & Sessions Judge, Bilaspur/ Durg / Korla (Baikunthpur)/ Raipur/ Sarguja (Ambikapur) for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **by 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
23. Principal District & Sessions Judge, Balod/ Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bastar (Jagdarpur)/ Bemetera/ Dakshin Bastar (Dantewada)/ Dhamtari/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Raigarh/ Surajpur/ Uttar Bastar (Kanker) for information.
24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/ S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL